HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR (Through Virtual Mode)

OWP No. 1025/2007

Shabir Ahmad Mir

.... Petitioner(s)

Through:-Mr. M. Aijaz, Advocate

V/s

State of J&K & ors.

.....Respondent(s)

Through:- Mr. N. H. Shah, Sr. AAG

HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE **Coram :**

ORDER

Mr. N. H. Shah, learned Sr. AAG, seeks a short adjournment as he does not have the case file available with him.

In the interest of justice, adjourned.

List on 13.07.2020.

(Sindhu Sharma) Judge

SRINAGAR 25.06.2020 Ram Murti